

इन में से निम्नलिखित 6 जिलों को 15 प्रतिशत विनियोजन राज सहायता देने के लिये चुना गया है :—

बलिया, झांसी, अलमोड़ा, वस्ती, फ़जावाद और रायबरेली ।

ग्रामीण उद्योग परियोजना कार्यक्रम निश्चित रूप से अन्य परियोजना संगठन के माध्यम से लघु उद्योगों को मौके पर विस्तार सहायता प्रदान करने वाला एक विस्तार कार्यक्रम है । राज्य सरकारों को ग्रामीण उद्योग परियोजनाएं चलाने के लिए 100 प्रतिशत केन्द्रीय सहायता प्रदान की जाती है । उत्तर प्रदेश राज्य में निम्नलिखित 13 जिले ग्रामीण उद्योग परियोजना कार्यक्रम के अन्तर्गत आते हैं :—

सहारनपुर, गाजीपुर, झांसी, इलाहाबाद, अलमोड़ा, लखनऊ, मथुरा, रायबरेली, फ़तेहपुर, बलिया, उन्नाव, देवरिया, मुरादाबाद ।

ग्रामीण कारीगर परियोजना कार्यक्रम का उद्देश्य ग्रामीण कारीगरों और विभिन्न ग्रामीण व्यवसायों के कृषि श्रमिकों को सभी प्रकार की प्रशिक्षण सुविधायें प्रदान करना है । ग्रामीण कारीगर परियोजना कार्यक्रम के अन्तर्गत प्रशिक्षुओं को छात्रवृत्ति जाती है, निःशुल्क औजार तथा सुधरे औजार और उपकरण खरीदने के लिए 1 1/3 प्रतिशत तक राज सहायता प्रदान की जाती है । उत्तर प्रदेश में पांच जिलों— फ़तेहपुर, रायबरेली, बलिया, मथुरा और फ़ाया में ग्रामीण कारीगर परियोजना कार्यक्रम चलाया जा रहा है ।

खादी और ग्रामोद्योग आयोग की भी पिछड़े और जनजातीय क्षेत्रों के विकास के लिए विशिष्ट योजनाएं हैं । उनकी ऊनी और सिल्क खादी की योजनाएं खास तौर पर देश के पिछड़े क्षेत्रों के लिए हैं । अखाद्य तेषों और सबुनों का विकास करने के को योजना अधिकांश रूप से अनेक आदिवासी

क्षेत्रों में काम कर रही हैं । आगामी वर्षों में खादी और ग्रामोद्योग आयोग का इन क्षेत्रों में अपना कार्यकलाप और गहन बनाने का प्रस्ताव है ताकि उनमें रहने वाले लोगों को रोजगार के अधिकाधिक अवसर उपलब्ध कराए जा सकें ।

**Steps to improve the management of Scooters India, Lucknow to overcome the losses**

2967. SHRI R. L. KUREEL: Will the Minister of INDUSTRY be pleased to state:

(a) the steps being taken to improve the mismanagement of Scooters India Ltd., Lucknow to overcome the heavy losses incurred during the emergency period;

(b) whether Government would inquire into the causes of the failure of the management and heavy losses of the Scooters India factory; and

(c) whether Government propose to change the management to get rid of many disputes between the workers and the management causing heavy loss to the factory?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):

(a) and (b). Government have recently reviewed the performance of Scooters India Limited. Remedial action has been initiated on the basis of the recommendations of a team of technical experts to improve the production. Revised targets of production have been set and it is expected that company's operations will reach the break-even stage from the first quarter of 1978.

(c) Does not arise.

**Delay in changes in the production Technology of Bharat Ophthalmic Glass Project**

2968. SHRI SAMAR MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether delay to bring changes in the production technology of the Centre owned Bharat Ophthalmic Glass Project from the present batch production system to continuous process will cost the State exchequer Rs. Six crores; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). The Bharat Ophthalmic Glass Limited (BOGL) started commercial production in 1968 using the Batch Process Technology for manufacturing ophthalmic blanks. Because of the inherent inadequacies of the technology, however, B.O.G.L. has been attempting to switch over to the Continuous Process Technology. A technical team was sent abroad in 1974 to explore the possibility of obtaining know-how in this field. Unfortunately the technology is closely held by a few multi-national companies, and it has not been easy to obtain the new technology. Recently, however, BOGL has received a number of offers for foreign collaboration, which are under examination. B.O.G.L. has also been exploring the possibility of developing the technology indigenously in collaboration with Central Glass and Ceramic Research Institute and with financial participation by the National Development Research Corporation. It is not possible to quantify the loss, if any, on account of the non-availability of a better technology at an earlier point of time.

**Proposal to stop Gambling**

2969. SHRI BAPUSAHEB PARULEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to stop gambling at all levels in the country;

(b) whether Government propose to ban horse races and State lotteries in the country by making suitable changes in the Prevention of Gambling Act; and

(c) if so, when Government propose to make such changes in law?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). "Gambling", which covers horse-racing too, is a State subject. The State Governments are, therefore, competent to legislate in these matters. However, to deal with the offences connected with gambling effectively, the Central Government propose drafting a comprehensive model legislation covering various forms of gambling for consideration by the States.

As regards State Lotteries, the Government propose to take up legislation to regulate the conduct of these lotteries.

(c) Both the proposals referred to above are in a preliminary stage. It is not possible to indicate when they will be finalised in the form of legislation, particularly as the model Bill will have to be adopted by the State Governments who alone are competent.

**Covering of U.P. and H.P. Under Vulnerable Areas**

2970. SHRI YUVRAJ: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the border areas of Uttar Pradesh, Himachal Pradesh etc. are covered under vulnerable areas;

(b) whether it is also a fact that Bihar is not covered under the above programme; and

(c) whether it is also a fact that when national highway No. 31 (Kodha-Katihar-Labha) of Bihar will be linked with national highway No